

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**36. CA 6/2021 CA 216/2021 CA 320/2021 CA 330/2021
CA 308/2022 CA 317/2022 CA 247/2023 In TP/08(MB)2011**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2024**

**NAME OF THE PARTIES: - Rangsharda Hotels Pvt Ltd
V/s
Girish Lotiya
IN THE MATTER OF
Mr. Girish Prabhudas Lotia
V/s
Rang Sharda Hotels Private Ltd. and ors.**

Section: Rule 11 of NCLT Sec 397-398 of Companies Act

ORDER

Adv. Amir Arsiwala a/w Adv. Ranveer Chapekar appeared for the Petitioner through VC. Adv. Mitali Bhatt a/w Adv. Ayush Rajani & Adv. Janvi Jain appeared for the Respondent. List this matter on **21.02.2024 for filing written submissions.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)